

संख्या कितनी हैं और वहां से उन का तबादला न किये जाने के क्या कारण हैं ?

रेलवे मंत्री (श्री जे० सु० पुनश्वा) : (क) और (ख). जी. नहीं।

(ग) स्थान नहीं उठता।

मध्य प्रदेश का औद्योगिक विकास

8219. श्री गं० च० बीकित्त : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि औद्योगिक विकास, प्रति व्यक्ति आय और रोजगार की दृष्टि से मध्य प्रदेश अन्य राज्यों की तुलना में अधिक पिछड़ा हुआ है,

(ख) क्या मध्य प्रदेश के शीघ्र विकास के लिए सरकार का विचार वहां पर कुछ औद्योगिक परियोजनाएं स्थापित कराने का है, और

(ग) यदि हां, तो चौथी पंचवर्षीय योजना में सरकारी क्षेत्र में स्थापित की जाने वाली परियोजनाओं का ब्यौरा क्या है ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फकीरचंदीन अली अहमद) : (क) यह सच है कि मध्य प्रदेश देश के अल्प-विकसित राज्यों में है।

(ख) और (ग). चूंकि चौथी पंचवर्षीय योजना बनाने का काम अभी प्रारम्भ ही किया गया है, अतः अभी यह ठीक-ठीक बता सकना संभव नहीं है कि इस अवधि के दौरान मध्य प्रदेश में कौन-कौन सी परियोजनाएं स्थापित की जाने की सम्भावना है।

विदर्भ में कपड़ा मिलों का बन्द होना

8221. श्री देवराज पाटिल : क्या वारिष्ठक मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों में विदर्भ में कितने कपड़ा मिल मालिकों ने अपने मिल बंद किये और क्यों बन्द किये थे;

(ख) इन मिलों के बन्द होने के परिणाम-स्वरूप कितने मजदूर बेरोजगार हुए;

(ग) कितने मिल फिर से चालू किये गये हैं और सरकारी नियन्त्रण में कम कर रहे हैं; और

(घ) क्या प्रस्तावित नये नियम के अधीन कोई मिल चलाई जायेगी ?

वारिष्ठक मंत्री (श्री दिनेश सिंह) : (क) से (घ). जानकारी एकत्र की जा रही है और तभी पटल कर रख दी जायेगी।

Iron Ore for Steel Plants

8222. SHRI S. R. DAMANI : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether there have been any negotiations for new prices to be paid for iron-ore required for the Steel Plants ; and

(b) if so, what will be the additional cost per tonne ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL MINES AND METALS (SHRI P. C. SETHI) : (a) and (b). There have been some discussions with the Iron Ore Producers on the one hand and M. M. T. C. and HSL on the other. However, the revised price of Iron Ore has not been settled so far.

Small Scale Industries in Moradbad

8223. SHRI CHANDRIKA PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number of small scale manufacturing units of all trades registered with the Small Scale Industries Service Institute, Moradabad at Present ;

(b) the production capacity of each manufacturing unit since the respective unit came into existence ; and

(c) the value of import licences given to each manufacturing unit, year-wise, since the start of the unit ; and

(d) the value and quantity of raw materials given to each unit out of the State quota ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) There is no Small Industries Service Institute at Moradabad,

(b) to (d). Do not arise.

Small Scale Industries Corporation, U.P.

8224. SHRI CHANDRIKA PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the value and quantity of stocks of each metal lying at present with the Small Scale Industries Corporation, U.P.;

(b) the period since which the current stocks are lying;

(c) the value of each quintal of every metal in the stock; and

(d) the method of distribution by the Corporation to the manufacturers?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). The information is being collected and it will be laid on the Table of the House.

Loans given to Industries in U.P.

8225. SHRI CHANDRIKA PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) to how many industries in U.P. the Financial Corporation of U.P. has given loans and how many of them are at present working; and

(b) the action which is being taken or has been taken against the defaulters?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The information is being collected and it will be laid on the Table of the House.

Allocation of Stainless Steel to U.P.

8226. SHRI CHANDRIKA PRASAD: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the quantity of stainless steel

allotted to Uttar Pradesh from the 1st January, 1957 to 28th February, 1968 giving its break-up year-wise;

(b) the break-up of the quantity of stainless steel, year-wise, given by the Director of Industries, Uttar Pradesh out of the quota allotted by the Government to the different manufacturers of stainless steel goods in Uttar Pradesh; and

(c) the value of import licences issued to every manufacturer of stainless steel goods in Uttar Pradesh with their addresses during the above period?

THE MINISTER OF STEEL, MINES AND METALS (SHRI CHANNA REDDY):

(a) Allocation of stainless steel sheets for manufacture of utensils were made to the Directors of Industries in various States only from the April—September, 1961 licensing period. Since April—September 1961 so far the following allocations have been made to the Director of Industries, Uttar Pradesh:

| Period | Quantity in tonnes |
|-------------------------|--------------------|
| April—September 1961 | 15 |
| October-1961—March 1962 | 17 |
| April—September 1964 | 107 |

(b) The allocations are made to State Directors of Industries for further distribution to the Industrial Units under their jurisdiction. Thereafter it is the responsibility of the State Authorities.

(c) It is considered that the labour and time involved in collecting this detailed information for a period over eleven years, will not be commensurate with the result.

Licences for Import of Prohibited Items

8227. SHRI SATYA NARAIN SINGH
SHRI K. M. ABRAHAM
SHRs A. K. GOPALAN
SHRI P. GOPALAN:

Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Questions Nos. 2666 and 1878 on the 1st December, 1967 and 27th February, 1968 respectively and state:

(a) whether the Special Polic Establishment has since completed the investigation regarding the issue of licences for import of prohibited items;